

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 223 OF 2015 & IA No. 369 OF 2015  
APPEAL NO. 225 OF 2015 & IA No. 370 OF 2015  
APPEAL NO. 237 OF 2015 & IA Nos. 390 OF 2015 & 165 OF 2016**

**Dated: 23<sup>rd</sup> September, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:**

**Reliance Infrastructure Ltd.  
Vs.**

**....Appellant(s)**

**Maharashtra Electricity Regulatory Commission & Ors.**

**.... Respondent(s)**

Counsel for the Appellant (s)

:

Ms. Anjali Chandurkar  
Mr. Hasan Murtaza  
Ms. Malavika Prasad

Counsel for the Respondent (s)

:

Mr. M.Y.Deshmukh  
Mr. Buddy A. Ranganadhan  
Mr. D.V. Raghu Vamsy for R-1

Ms. Nishtha Kumar for R-7  
(in A.No.237/15)

**ORDER**

As agreed by learned counsel for the parties, list these matters for hearing  
on **24.11.2016**.

**(I.J. Kapoor)  
Technical Member  
Ts/vg**

**(Justice Ranjana P. Desai)  
Chairperson**